

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.01.2021

ORDER NO. 7 of 2021

Hon'ble President is pleased to order the sitting commencing from **1.2.2021 to 1.4.2021** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORK(S) ASSIGNED
From 1.2.2021 to 5.2.2021	Hon'ble Mr. Justice Dilip Gupta, President	Chamber work
On 8.2.2021	Hon'ble Mr. Justice Dilip Gupta, President, Mr. Raju, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Anti Dumping matter
From 9.2.2021 to 19.2.2021	Hon'ble Mr. Justice Dilip Gupta, President and Mr. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.
From 22.2.2021 to 1.4.2021	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P.V. Subbarao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 1.2.2021 to 1.4.2021	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member Bench matters
From 1.2.2021 to 1.4.2021 except on 8.2.2021	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters

Note :

1. On 8.2.2021 Division Bench matters will be taken by the Bench comprising Hon'ble President and Mr. Raju, Hon'ble Member (Technical) after the hearing of Anti Dumping matter.
2. If Hon'ble President is on leave/tour on any day, Mr. Anil Choudhary, Member (Judicial) will sit in the DB.
3. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in

By Order



(Mukesh Gupta)
Asstt. Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar